

ORISSA HIGH COURT**FILING REPORT AS ON :10/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20730/2025	SUKESH BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500070
2	D-BLAPL/20732/2025	SHAHID VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /42 /2025 () //	
3	D-BLAPL/20733/2025	NARENDRA AHIRWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //	
4	D-BLAPL/20734/2025	MANIKA BAGHASINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /20 /2025 () //	AOR20220001631C202500176
5	D-BLAPL/20737/2025	MANAS BHOI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SONEPUR /119 /2024 () //	
6	D-BLAPL/20741/2025	PRASANTA SAHOO VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	MANGALA BAG /207 /2025 () //	AOR20220001563C202500007
7	D-BLAPL/20742/2025	RILU BISHI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SONEPUR /119 /2024 () //	
8	D-BLAPL/20744/2025	HARENDRA YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /79 /2023 () //	
9	D-BLAPL/20745/2025	BASUDEB GOLARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /101 /2024 () //	
10	D-BLAPL/20746/2025	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /400 /2024 () //	
11	D-BLAPL/20755/2025	BHOLANATH MANDAL VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /170 /2025 () //	

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12	D-BLAPL/20757/2025	HARBAN @ HARWINDER SINGH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR SADAR /99 /2025 () //	AOR20220001662C202500053
13	D-BLAPL/20758/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /289 /2025 () //	
14	D-BLAPL/20760/2025	PRAKASH BEHERA VS STATE OF ODISHA	NITYANANDA PANDA VS	MADHUPATNA /144 /2025 () //	
15	D-BLAPL/20762/2025	SUSIL KUMAR PANDA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	VIGILANCE PS (BERHAMPUR) /9 /2025 () //	
16	D-BLAPL/20765/2025	BUDU @ ISWAR SOLANKI VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	PADWA /119 /2024 () //	
17	D-BLAPL/20768/2025	SUBHAM BHUYAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	KOTINANDA /152 /2025 () //	
18	D-BLAPL/20773/2025	SITAKANTA DANG VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS	PUINTALA /199 /2023 () //	AOD20240000510C202500011
19	D-BLAPL/20781/2025	SANJAY BAGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SPL.TASK FORCE /13 /2024 () //	
20	D-BLAPL/20784/2025	KUNA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /236 /2023 () //	AOR20220001245C202500041
21	D-BLAPL/20789/2025	GANESH. K. SETTY VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /120 /2024 () //	AOD20240000698C202500011
22	D-BLAPL/20794/2025	Y.HEMALATA @ SMT. YARA HEMALATA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /198 /2023 () //	AOR20220001558C202500136
23	D-BLAPL/20795/2025	SUNIL KHORA	TUKUNA KUMAR MISHRA	JEYPORE TOWN /167 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20798/2025	SK. MONAF HUSEN	GURUPRASAD BEHERA	SPL.TASK FORCE /9 /2021	AOR20220000925C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20803/2025	PINTU GOUDA @ PANDA GOUDA	DEBASHIS ROUSTRAY	KOTINANDA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20811/2025	SONA MALLIK	GURUPRASAD BEHERA	BETNOTI /40 /2025	AOR20220000925C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-CMP/27716/2025	NALINI MOHAPATRA	BISWAMBAR MOHANTY	//	
		VS	VS	()	
		CHHAYAPATI JENA		//	
28	D-CONTC/27646/2025	BALAKRISHNA BEHERA	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	
29	D-CONTC/27653/2025	KAMDEV SAMAL	ADV.	//	
		VS	VS	()	
		SMRUTI RANJAN PRADHAN,IAS		//	
30	D-CONTC/27654/2025	DURYODHAN DAS	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	
31	D-CONTC/27661/2025	SANATANA SAHOO	ADV	//	AOD20240000618C202500095
		VS	VS	()	
		SATYABRATA SAHU, ADDL. CHIEF SECRETARY, HOME DEPTT		//	
32	D-CONTC/27675/2025	RASHMI RANJAN SAHOO	M/S KUNAL KUMAR SWAIN , P.N.MOHANTY, U.CHHOTRAY, K.SWAIN		
	CONTC/3093/2025	VS	VS	()	
		DR.PRASANTA KUMAR HOTA,C.D.M AND P.H.O ,CUTTACK		//	
33	D-CONTC/27688/2025	TRILOCHAN MOHANTY	DURGA PRASANA DAS	//	
		VS	VS	()	
		BHABATOSH MALLICK,TAHASILDAR,CHANDBALI,BHADRAK		//	
34	D-CONTC/27694/2025	NABAGHANA BAGARTI	ADV	//	AOD20240000333C202500057
		VS	VS	()	

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35	D-CONTC/27708/2025	MS. ASWATHY S, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. BRAJAKISHORE SETHY VS	NIRANJAN PANDA (1) VS	// // ()	
36	D-CONTC/27733/2025	AJAYA KUMAR SETHI TAPAS KUMAR MOHANTY VS	AKANSH ACHARYA VS	// // ()	
37	D-CONTC/27735/2025	KANHU CHARAN DHIR,OAS RABINDRA MAHANANDIA VS	ADV. VS	// // ()	
38	D-CONTC/27739/2025	ASWATHY S.,IAS SASMITA JENA VS	SAMIR KUMAR MISHRA VS	// // ()	
39	D-CONTC/27748/2025	PADMANAV BEHERA,UNDER SECRETARY,DEPT. OF COMMERCE AND TRANSPORT,BBSR,KHURDA ANURAKTA JENA VS	ADV. VS	// // ()	
40	D-CONTC/27750/2025	KUMKUMITA NAYAK,PRINCIPAL-IN-CHARGE,KALINGA WOMEN'S HIGHER SECONDARY SCHOOL,TIGIRIA,CUTTACK ABHILAS SWAIN VS	ADV. VS	// // ()	
41	D-CONTC/27753/2025	SATYABRATA SAHU,IAS DIPAK KUMAR HOTA VS	RAGHUNATH BISWAL VS	// // ()	
42	D-CONTC/27761/2025	RAJESH KUMAR SWAIN,DISTRICT PROJECT COORDINATOR SARBA SIKHYA ABHIJAN,PHULBANI,KANDHAMAL NITYANANDA MOHANTY VS	ADV. VS	// // ()	
43	D-CONTC/27763/2025	DEORANJAN KUMAR SINGH,IAS ARABINDA KUMAR TRIPATHY VS	PRASANTA KUMAR JOSHI VS	// // ()	AOR20230000684C202500014
44	D-CRLMC/20739/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPT OF HIGHER EDUCATION KHIROD SAHOO VS	SATYA RANJAN MULIA VS	// // ()	DHENKANAL SADAR /697 /2022
45	D-CRLMC/20743/2025	STATE OF ODISHA JAYA KRUSHNA KARMI VS	BIBHU PRASAD MOHANTY VS	// // ()	MANAMUNDA /378 /2024
		STATE OF ODISHA		//	

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46	D-CRLMC/20751/2025	CHINMAYA NANDA BADIJENA @ CHINMAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAULI PS /124 /2025 () //	AOR20220001297C202500176
47	D-CRLMC/20752/2025	GANESH BOHIDAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /404 /2021 () //	
48	D-CRLMC/20753/2025	CHINMAYA NANDA BADIJENA @ CHINMAY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAULI PS /88 /2025 () //	AOR20220001297C202500177
49	D-CRLMC/20759/2025	SUSHANTA MAHAPATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	RANPUR /308 /2025 () //	
50	D-CRLMC/20764/2025	RUNA @ RINA ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /65 /2019 () //	
51	D-CRLMC/20782/2025	DIPAK KUMAR GHADEI VS SAIBA KADRI	PRATAP KESHARI DEO VS	/ /0 () //	
52	D-CRLMC/20796/2025	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /302 /2016 () //	
53	D-CRLMC/20805/2025	SUBHALAXMI DAS VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	NAYAGARH /65 /2024 () //	
54	D-CRLMC/20808/2025	UTTAM KUMAR PANIGRAHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	GOLANTHARA (BERHAMPUR) /359 /2023 () //	
55	D-CRLMC/20809/2025	PRADIP MAJHI @ PADIA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /228 /2023 () //	
56	D-CRLMP/20736/2025	HARAPRIYA PANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
57	D-CRLMP/20738/2025	AMITA CHANDA	SURESH KUMAR PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMP/20756/2025	NSK. MOHAMMED ALI ZINNA	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMP/20774/2025	SYED NAJAM AHMED	SIDHARTHA MISHRA	/ /0	
	CRLMP/837/2025	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)	
		COMMNR. OF POLICE, BBSR		ICC/0003236/2021	
60	D-CRLMP/20776/2025	SAROJINI PRADHAN	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMP/20787/2025	PANCHANAN DEY	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMP/20788/2025	KADAMBINI SAHOO	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/20802/2025	REBATI JENA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMP/20804/2025	USHAMANI PALAI @ PALIY	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMP/20806/2025	RAGHUNATH DAS	RAGHUNATH BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLREV/20769/2025	AJIT ROUL	UMAKANT SAHOO	MANGALA BAG /346 /2024	AOD20240000001C202500145
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLREV/20771/2025	SASMITA SWAIN	SUSHANTA HARICHANDAN	MADHUPATNA /95 /2018	
		VS	VS	()	
		SATYA NARAYAN SWAIN		//	
68	D-CRLREV/20793/2025	SHANKARSAN ROUT	DIPTI RANJAN MOHAPATRA	/ /0	
		VS	VS	()	

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69	D-CRLREV/20799/2025	ANURADHA ROUT @ JHILI SATYA NARAYAN SWAIN VS SASMITA SWAIN	RAJESH RANJAN SAHOO VS	// MADHUPATNA /95 /2018 ()	
70	D-FAO/27687/2025	HR, POWER MECH PROJECTS LTD. VS JHARANA DASH	DHANANJAYA MUND VS	// () //	
71	D-FAO/27697/2025	MANAGING COMMITTEE, UMA ARJUN GIRLS HIGH SCHOOL, KEMANSWAIN VS STATE OF ODISHA	SUBHOLKEMA SAHOO VS	// () //	
72	D-FAO/27715/2025	ANTARYAMI BEHERA VS LALIT MOHAN ROUT	BISWAJIT MOHANTY VS	// () //	
73	D-MACA/27662/2025	SANTI PRADHAN VS RAMU SINGHI	BATAKRISHNA PANDA VS	// () //	AOR20220003275C202500012
74	D-MACA/27680/2025	BURUSI KADRAKA VS RAGHUNATH SAMANTHRAY	KAPILA CHARAN NAYAK VS	// () //	
75	D-MACA/27684/2025	KRUSHNA BISWAL VS KAPURCHAN MANI	DHANANJAYA MUND VS	// () //	
76	D-MACA/27745/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK VS TULASI GANDA	SABITA RANJAN PATTNAIK VS	// () //	
77	D-MATA/27723/2025	DAYANIDHI MAHAPATRA VS ARPITA MAHAPATRA	SAYANTAN PANDA VS	// () //	
78	D-MATA/27725/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// () //	
79	D-MSA/27759/2025	ODISHA STATE HOUSING BOARD, KHURDA VS SASAMITA MOHANTY	DHRUBA CHARAN DHAL VS	// () //	

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80	D-RSA/27756/2025	SECY., BIMANBADU NIJOG, PURI VS SRIDHAR PANDA	SARADA PRASANNA SARANGI VS	// ()	
81	D-TRPCRL/20761/2025	GANESH NAYAK VS SASMITA NAYAK	BIDESHI KUMAR GHADEI VS	//0 ()	
82	D-WA/27683/2025	JAGADANANDA VS STATE OF ODISHA	DEBESH PANDA VS	// ()	
83	D-WA/27711/2025	SUBHRANSU SEKHAR DEBNATH VS THE STATE LEVEL SCRUTINY COMMITTEE	ASHUTOSH MISHRA VS	// ()	
84	D-WA/27714/2025	NIRAKAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// ()	
85	D-WP(C)/27641/2025	MANOJ KUMAR NAYAK VS THE BERHAMPUR MUNICIPALITY CORPORATION	VS	// ()	AOR20230001273C202500011
86	D-WP(C)/27642/2025 WP(C)/19000/2025	BHARGAB KUMAR PATTANAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// ()	AOR20220001665C202500069
87	D-WP(C)/27643/2025	SARBESWAR PANDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// ()	
88	D-WP(C)/27644/2025	SAILABALA SWAIN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// ()	
89	D-WP(C)/27645/2025	ARUNA KUMAR MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
90	D-WP(C)/27647/2025	PRADIP KUMAR SAHU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
91	D-WP(C)/27648/2025	RAJIB LOCHAN PANDA	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
92	D-WP(C)/27649/2025	SETTLEMENT OFFICER ,MAJOR SETTLEMENT OFFICER JOBRA, CUTTACK KHIROD KUMAR BEHERA	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
93	D-WP(C)/27650/2025	STATE OF ODISHA BHAJA KRUSHNA BADATYA	SHARMISTHA SAMAL	//	
		VS	VS	0	
94	D-WP(C)/27651/2025	STATE OF ODISHA BINOD DAS	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
95	D-WP(C)/27652/2025	STATE OF ODISHA SUDAM NAHAK	RABINARAYAN MISHRA	//	
		VS	VS	0	
96	D-WP(C)/27655/2025 WP(C)/19021/2025	STATE OF ODISHA DR.SUJATA SAHOO	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
97	D-WP(C)/27656/2025	STATE OF ODISHA BIRENDRA DAS	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
98	D-WP(C)/27657/2025	R.T.O. KEONJHAR GYANA RANJAN PRADHAN	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
99	D-WP(C)/27658/2025	R.T.O.CUTTACK SUREKHA MOHAKUD	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
100	D-WP(C)/27659/2025	R.T.O, KEONJHAR SUSHANT KUMAR JENA	SURESH KUMAR PANDA	//	
		VS	VS	0	
101	D-WP(C)/27660/2025	STATE OF ODISHA NIHAR RANJAN DHADA	MANORANJAN PADHI	//	
		VS	VS	0	
102	D-WP(C)/27663/2025	STATE OF ODISHA M/S. SAI ANWESHA EDUTECH AND REALCON SERVICES PVT. LTD., KEONJHAR	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	

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103	D-WP(C)/27664/2025	ADDITIONAL STATE TAX OFFICER, CT AND GST BHUBANESWAR I CIRCLE, BBSR M/S. LIFES LOOK PRIVATE LTD., BBSR VS	DAITARI BEHERA VS	// // 0	
104	D-WP(C)/27665/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BBSR-II JISHU KRISHNA PATRA VS	ITISHREE TRIPATHY VS	// // 0	
105	D-WP(C)/27666/2025	ADDL COMMISSIONER OF STATE TAX CT AND GST BBSR ABHIMANYU DASH VS	SURENDRA KUMAR DASH VS	// // 0	
106	D-WP(C)/27667/2025	ODISHA GRAMYA BANK, BBSR M/S SAI SITARAM CONSTRUCTION VS	KAJAL SAHOO VS	// // 0	
107	D-WP(C)/27668/2025	JOINT COMISSIONER OF CT AND GST GANJAM I CIRCLE BHOLANATH BISHOI VS	SIDHARTH SANKAR MOHAPATRA VS	// // 0	
108	D-WP(C)/27669/2025	COLLECTOR, KANDHAMAL PRUTHIRAJ MANIK VS	KSHIROD KUMAR ROUT VS	// // 0	
109	D-WP(C)/27670/2025	STATE OF ODISHA NILIMA CHOUDHURY VS	BRAJA KISHOR PANDA VS	// // 0	
110	D-WP(C)/27671/2025	STATE OF ODISHA RUBY MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
111	D-WP(C)/27672/2025	STATE OF ODISHA ATULYA KUMAR NAYAK VS	BRAJA KISHOR PANDA VS	// // 0	
112	D-WP(C)/27673/2025	STATE OF ODISHA IDRISH SEKH VS	SURYAKANTA DWIBEDI VS	// // 0	
113	D-WP(C)/27674/2025	STATE OF ODISHA BABITA MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/27676/2025	SRINIBAS KHADANGA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
115	D-WP(C)/27677/2025	ANUP KUMAR SINHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
116	D-WP(C)/27678/2025	SHYAM SUNDAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
117	D-WP(C)/27679/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
118	D-WP(C)/27681/2025	LAXMIDHAR PUJHARI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
119	D-WP(C)/27682/2025	FAKIR MOHAN DAS VS HOUSING AND URBAN DEVELOPMENT DEPARTMENT GOVT. OF ODISHA, KHURDA	DURGA PRASANA DAS VS	// 0 //	
120	D-WP(C)/27685/2025	SHIBA SANKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
121	D-WP(C)/27686/2025	KETAKIRANI SAHU VS A.O, LIC HOUSING FINANCE LTD, BBSR	DIGAMBAR SETHI VS	// 0 //	
122	D-WP(C)/27689/2025	P.MOJES VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
123	D-WP(C)/27690/2025	AKSHYA @ AKSHAYA MISHRA VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //	
124	D-WP(C)/27691/2025	PRADIP KUMAR PARIDA VS COMMISSIONER LAND RECORDS AND SETTLEMENT BOARD OF REVENUE BUILDING, ODISHA	NIRANJAN LENKA VS	// 0 //	
125	D-WP(C)/27692/2025	KRUSHNA CHANDRA PANDA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500022

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/27693/2025	M/S. D.K. ENGINEERING AND CONSTRUCTION, BALASORE	ANURAB LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
127	D-WP(C)/27695/2025	MIR ASRAF ALI	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
		UNION OF INDIA		//	
128	D-WP(C)/27696/2025	ROSHAN PATNAIK		//	
		VS	VS	0	
		SHALINI MOHANTY		//	
129	D-WP(C)/27698/2025	SUMAN SHIRKE	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/27699/2025	SANJAY KUMAR SAHU	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/27700/2025	AKRURA NAYAK	PRADEEP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/27701/2025	CHANDRABHANU BISWAL	PRASANNA KUMAR BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/27702/2025	BALASORE COLLEGE OF NURSING, BALASORE	PARSURAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/27703/2025	M/S EPARI GOVINDAM AND SONS	CHITRASEN PARIDA	//	AOD20240000796C202500028
		VS	VS	0	
		THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
135	D-WP(C)/27704/2025	AMULYA NAYAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/27705/2025	DAYANIDHI MAHAPATRA	SAYANTAN PANDA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :10/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/27706/2025	NIRUPAMA MAHAPATRA TIRUPATI PRASAD MISHRA VS	KAILASH CHANDRA MISHRA VS	// // 0	AOR20230000698C202500011
138	D-WP(C)/27707/2025	THE PRESIDING OFFICER LABOUR COURT, JEYPORE PARMANAND NAYAK VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202500002
139	D-WP(C)/27709/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS BHAGABAT GOSAIN BIJE NIJAGUAN, CUTTACK VS	NIRANJAN PRASAD PATRA VS	// // 0	
140	D-WP(C)/27710/2025	COLLECTOR, CUTTACK TULASHI PAKAL VS	NIRANJAN SINGH (1) VS	// // 0	
141	D-WP(C)/27712/2025	STATE OF ODISHA PREM BAG VS	NIRANJAN PANDA VS	// // 0	
142	D-WP(C)/27713/2025	STATE OF ODISHA ALL ODISHA REGISTRATION DEPARTMENT MINISTERS OFFICE, BHOISPATI, CUTTACK VS	VS	// // 0	
143	D-WP(C)/27717/2025	STATE OF ODISHA DHIRENDRA BHOI VS	SUKANTA KUMAR MISHRA VS	// // 0	
144	D-WP(C)/27718/2025	STATE OF ODISHA TAPAN KUMAR PADHI VS	NIHAL RATH VS	// // 0	
145	D-WP(C)/27719/2025	STATE OF ODISHA M/S. SANGRAM KESHARI SAMANTARAY, ROURKELA VS	SHITTA RANAJAN DAS VS	// // 0	
146	D-WP(C)/27720/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA BIKASH XAXA VS	RABI NARAYAN BEHERA VS	// // 0	
147	D-WP(C)/27721/2025	STATE OF ODISHA HEMANTA KUMAR PAIKRAY VS	ASISH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/27722/2025	GRAM SURAKSHYA SAMITI , BASULEI VS STATE OF ODISHA	SURAJ MOHANTY VS	// () //	
149	D-WP(C)/27724/2025	NIHARIKA PANDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //	
150	D-WP(C)/27726/2025	RABINDRA KUMAR JENA VS THE CHAIRMANCUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSIONER CORPORATION LTD., KHURDA	AKSHAYA KUMAR JENA VS	// () //	
151	D-WP(C)/27727/2025	NIRUPAMA DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500032
152	D-WP(C)/27728/2025	BISHNUPADA GHOSH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
153	D-WP(C)/27729/2025	NADIA KISHORE JENA VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// () //	
154	D-WP(C)/27730/2025	DHRUBA CHARAN SWAIN VS THE CHIEF EXECUTIVE OFFICER, TPNODL , BALASORE	AKSHAYA KUMAR JENA VS	// () //	
155	D-WP(C)/27731/2025	BHUBANANANDA SATAPATHY VS THE CHIEF EXECUTIVE OFFICER, TPNODL , BALASORE	AKSHAYA KUMAR JENA VS	// () //	
156	D-WP(C)/27732/2025	UTTAM KUMAR BARIK VS COLLECTOR, JAGATSINGHPUR	PRAFULLA KUMAR MOHAPATRA VS	// () //	
157	D-WP(C)/27734/2025	BHARATI DALAI VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// () //	
158	D-WP(C)/27736/2025	NANDA KISHOR PATEL VS THE STATE POLUTION CONTROL BOARD, BBSR	SIDHARTHA DAS VS	// () //	
159	D-WP(C)/27737/2025	RABI NARAYAN MAHANTA	RABINDRA KUMAR PATNAIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-WP(C)/27738/2025	STATE OF ODISHA RENUBALA SAHU	ANAND PRAKASH DAS	//	
		VS	VS	0	
161	D-WP(C)/27740/2025	STATE OF ODISHA BABULAL BISHI	BAIDHAR SAHOO	//	
		VS	VS	0	
162	D-WP(C)/27741/2025	STATE OF ODISHA BIREN KUMAR SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
163	D-WP(C)/27742/2025	STATE OF ODISHA SANJIT KUMAR BHITIRIA	BAIDHAR SAHOO	//	
		VS	VS	0	
164	D-WP(C)/27743/2025	STATE OF ODISHA SANGITARANI BEHERA	SOURAV DAS	//	
		VS	VS	0	
165	D-WP(C)/27744/2025	STATE OF ODISHA HARISH CHANDRA DEHURY	BAIDHAR SAHOO	//	
		VS	VS	0	
166	D-WP(C)/27746/2025	STATE OF ODISHA SURYAKANTA DASH	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
167	D-WP(C)/27747/2025	STATE OF ODISHA M/S HIMANI TRADERS, BBSR	BAIDHAR SAHOO	//	
		VS	VS	0	
168	D-WP(C)/27749/2025	STATE OF ODISHA ASHARANI LAKRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
169	D-WP(C)/27751/2025	STATE OF ODISHA KISAN KUMAR RANA	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
170	D-WP(C)/27752/2025	BISWAJIT RATH	SASWATI MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/27754/2025	STATE OF ODISHA NABIN KUMAR DEY VS	SHASHI BHUSAN JENA VS	// // ()	
172	D-WP(C)/27755/2025	STATE OF ODISHA MADHUSMITA BHATTA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()	
173	D-WP(C)/27757/2025	STATE OF ODISHA BHABAGRAHI PARIDA VS	SURESH CHANDRA DASH VS	// // ()	AOD20240000953C202500020
174	D-WP(C)/27758/2025	THE EXECUTIVE ENGINEER, ELECTRICAL, TPCODL TULU KUMAR SAHU VS	BIKASH MISHRA VS	// // ()	AOR20220001297C202500178
175	D-WP(C)/27760/2025	STATE OF ODISHA NIRUPAMA DASH VS	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202500033
176	D-WP(C)/27762/2025	STATE OF ODISHA HEMANTA KUMAR TANDI VS	SUSHANTA KUMAR JOSHI VS	// // ()	
177	D-WPCRL/20772/2025	COLLECTOR CUM CEO, ZILLA PARISHAD, KALAHANDI BUDHURAM DEOGAM VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202500135
178	D-WPCRL/20791/2025	STATE OF ODISHA PRAKASH KUMAR NAHAK VS	PRAVASH CHANDRA JENA VS	// // ()/	
179	D-ABLAPL/20731/2025	STATE OF ODISHA KUNJIA DHAL @ SANTOSH KUMAR DHAL VS	AKHAND VS	// // ()	PATTAMUNDAI /122 /2025
180	D-ABLAPL/20735/2025	STATE OF ODISHA LINGARAJ MOHANTY VS	SATYAJIT MOHAPATRA VS	// // ()	GOP /212 /2020
181	D-ABLAPL/20740/2025	STATE OF ODISHA BIJAY BEHERA VS	AMLAN SHAKTI PAUL VS	// // ()	INDUSTRIAL ESTATE PS /128 /2025
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/20747/2025	SK MAHIUDDIN AHAMAD @ MD. MOHIUDDIN AHAMAD VS STATE OF ODISHA(VIG.)	MD. DIP KUMAR PRADHAN VS	CUTTACK VIGILANCE /15 /2025 () //	
183	D-ABLAPL/20748/2025	ALOK BHOLA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	//0 () //	
184	D-ABLAPL/20749/2025	KAPILASH @ KUPILAS BEHERA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /131 /2025 () //	
185	D-ABLAPL/20750/2025	PANCHU GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /196 /2025 () //	
186	D-ABLAPL/20754/2025	SURENDRA KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /30 /2013 () //	
187	D-ABLAPL/20763/2025	SUMITRA PANDA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	VIGILANCE PS (BERHAMPUR) /9 /2025 () //	
188	D-ABLAPL/20766/2025	DEEPAK KUMAR KHATAI VS STATE OF ODISHA	NIRANJAN PANDA VS	BUGUDA /275 /2024 () //	
189	D-ABLAPL/20767/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /28 /2025 () //	
190	D-ABLAPL/20770/2025	SK. IRFAN UDDIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /287 /2025 () //	
191	D-ABLAPL/20775/2025	DASARATHI NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /108 /2025 () //	
192	D-ABLAPL/20777/2025	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /229 /2024 () //	
193	D-ABLAPL/20778/2025	AVINASH DAS	OM SWARUP	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/20810/2025	STATE OF ODISHA DINABANDHU SAHU VS	BIKASH KUMAR PRADHAN VS	// DEOGARH /204 /2025 ()	AOR20220002993C202500006
206	D-WPC(OA)/1994/2017 WPC(OA)/1994/2017	STATE OF ODISHA KESHABA CHANDRA SETHY VS SECRETARY, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT, ODISHA	M/S SATYABRATA RATH, K.C.PRUSTY VS	// // () //	

	BLAPL/2646/2025	MP		764/2025
27	D-RSA/502/2023	ANIL KUMAR DEY	SIVA SANKAR CHAINI	
	RSA/502/2023	MP		958/2025
28	D-RSA/23717/2025	SANATAN PRADHAN	PABITRA KUMAR NAYAK	
	RSA/ /	MP		959/2025
29	D-RSA/27756/2025	SECY., BIMANBADU NIJOG, PURI	SARADA PRASANNA SARANGI	
	RSA/ /	MP		960/2025
30	D-CMP/680/2018	BILASINI PADHI	M/S.DAYANANDA MOHAPATRA	
	CMP/680/2018	MP		1022/2025
31	D-CMP/680/2018	BILASINI PADHI	M/S.DAYANANDA MOHAPATRA	
	CMP/680/2018	MP		1023/2025
32	D-CMP/26543/2025	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/ /	MP		1024/2025
33	D-CMP/47148/2024	SARBESWAR MOHAPATRA	LALATENDU RAY	
	CMP/1441/2024	MP		1025/2025
34	D-CMP/27716/2025	NALINI MOHAPATRA	BISWAMBAR MOHANTY	
	CMP/ /	MP		1026/2025
35	D-ABLAPL/15781/2025	IBRAHIM MOHAMMAD		
	ABLAPL/6310/2025	MP		1309/2025
36	D-ABLAPL/17858/2025	RAMJAN MOHAMMAD		
	ABLAPL/7108/2025	MP		1310/2025
37	D-ABLAPL/20156/2025	RAJENDRA SAMAL	SURYAKANTA JENA	
	ABLAPL/ /	MP		1311/2025
38	D-ABLAPL/4550/2022	JITENDRA BHUKTA		
	ABLAPL/4550/2022	MP		1312/2025
39	D-ABLAPL/5790/2025	GOPABANDHU PRUSTI @ PRUSTY		
	ABLAPL/2173/2025	MP		1313/2025
40	D-CRLMC/10451/2025	SATYA BHUSAN MOHANTY	DEBASNAN DAS	
	CRLMC/1535/2025	MP		1779/2025
41	D-CRLMC/11405/2025	DR. ANANYA NANDA	BIBHU PRASAD DAS	
	CRLMC/1503/2025	MP		1780/2025
42	D-CRLMC/19592/2025	DEBADATTA PRADHAN	PURNA CHANDRA DAS	
	CRLMC/2482/2025	MP		1781/2025
43	D-CRLMC/20743/2025	JAYA KRUSHNA KARMI	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		1782/2025
44	D-CRLMC/20752/2025	GANESH BOHIDAR	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		1783/2025
45	D-CRLMC/20751/2025	CHINMAYA NANDA BADIJENA @ CHINMASUSANTA KUMAR BARAL		
	CRLMC/ /	MP		1784/2025
46	D-CRLMC/20753/2025	CHINMAYA NANDA BADIJENA @ CHINMASUSANTA KUMAR BARAL		
	CRLMC/ /	MP		1785/2025
47	D-CRLMC/20759/2025	SUSHANTA MAHAPATRA	BIPIN KUMAR NAYAK	
	CRLMC/ /	MP		1786/2025
48	D-CRLMC/20764/2025	RUNA @ RINA ROUT	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		1787/2025
49	D-CRLMC/20782/2025	DIPAK KUMAR GHADEI	PRATAP KESHARI DEO	
	CRLMC/ /	MP		1788/2025
50	D-CRLMC/15164/2025	SASANKA SEKHAR DAS	ABHISHEK MOHANTY	
	CRLMC/1837/2025	MP		1789/2025
51	D-CRLMC/20805/2025	SUBHALAXMI DAS	ASWINI KUMAR MISHRA 3	
	CRLMC/ /	MP		1790/2025
52	D-CRLMC/20808/2025	UTTAM KUMAR PANIGRAHI	SAMIR KUMAR MISHRA	
	CRLMC/ /	MP		1791/2025
53	D-MACA/24921/2024	D.M. (LEGAL), ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD.		
	MACA/600/2024	MP		1805/2025
54	D-MACA/27662/2025	SANTI PRADHAN	BATAKRISHNA PANDA	
	MACA/ /	MP		1806/2025
55	D-MACA/27662/2025	SANTI PRADHAN	BATAKRISHNA PANDA	
	MACA/ /	MP		1807/2025
56	D-MACA/27684/2025	KRUSHNA BISWAL	DHANANJAYA MUND	
	MACA/ /	MP		1808/2025
57	D-CRLA/945/2019	ANIL NATH	SWAYAMPRAVA DASH	
	CRLA/945/2019	MP		1864/2025

58	D-CRLA/306/2020 CRLA/306/2020	ANADI BANCHOR MP	ASHWINI KUMAR DAS	1865/2025
59	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3141/2025
60	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3142/2025
61	D-WA/27683/2025 WA/ /	JAGADANANDA MP	DEBESH PANDA	3143/2025
62	D-WA/27711/2025 WA/ /	SUBHRANSU SEKHAR DEBNATH MP	ASHUTOSH MISHRA	3144/2025
63	D-WP(C)/27644/2025 WP(C)/ /	SAILABALA SWAIN MP	ARUN KUMAR PATRA	11504/2025
64	D-WP(C)/27645/2025 WP(C)/ /	ARUNA KUMAR MOHARANA MP	DURGESH NARAYAN RATH	11505/2025
65	D-WP(C)/27651/2025 WP(C)/ /	BINOD DAS MP	BIKRAM KESHARI RAJ	11506/2025
66	D-WP(C)/27655/2025 WP(C)/19021/2025	DR.SUJATA SAHOO MP	LALIT KUMAR MAHARANA	11507/2025
67	D-WP(C)/36549/2023 WP(C)/36549/2023	ANKIT AGGARWAL MP	SAIBRATA RATH	11508/2025
68	D-WP(C)/4986/2025 WP(C)/3967/2025	JOGESWAR BALIARSINGH MP		11509/2025
69	D-WP(C)/2940/2016 WP(C)/2940/2016	DILLIP KU.SAHU MP	M/S.DIGAMBAR MISHRA	11510/2025
70	D-WP(C)/47903/2024 WP(C)/28723/2024	ABHIJEET SWAIN MP	SAIBRATA RATH	11511/2025
71	D-WP(C)/47903/2024 WP(C)/28723/2024	ABHIJEET SWAIN MP	SAIBRATA RATH	11512/2025
72	D-WP(C)/27667/2025 WP(C)/ /	M/S SAI SITARAM CONSTRUCTION MP	KAJAL SAHOO	11513/2025
73	D-WP(C)/27668/2025 WP(C)/ /	BHOLANATH BISHOI MP	SIDHARTH SANKAR MOHAPATRA	11514/2025
74	D-WP(C)/21895/2025 WP(C)/15319/2025	SATYA RANJAN SAHU MP	AVIJIT PATNAIK	11515/2025
75	D-WP(C)/27671/2025 WP(C)/ /	RUBY MISHRA MP	PRAFULLA KUMAR MOHAPATRA	11516/2025
76	D-WP(C)/27673/2025 WP(C)/ /	IDRISH SEKH MP	SURYAKANTA DWIBEDI	11517/2025
77	D-WP(C)/10428/2017 WP(C)/10428/2017	T.BRAHMA ACHARY MP	M/S.AJODHYA RANJAN DASH	11518/2025
78	D-WP(C)/10428/2017 WP(C)/10428/2017	T.BRAHMA ACHARY MP	M/S.AJODHYA RANJAN DASH	11519/2025
79	D-WP(C)/19844/2025 WP(C)/13537/2025	SANGHAMITRA MAHAPATRA MP	SAMEER KUMAR DAS	11520/2025
80	D-WP(C)/27681/2025 WP(C)/ /	LAXMIDHAR PUJHARI MP	DHANANJAYA MUND	11521/2025
81	D-WP(C)/22130/2025 WP(C)/15366/2025	JAMUNA SINGH MP		11522/2025
82	D-WP(C)/21825/2025 WP(C)/15127/2025	MOHINI SETHY MP	KUNAL KUMAR SWAIN	11523/2025
83	D-WP(C)/21215/2025 WP(C)/14813/2025	SANGITA PRADHAN MP	KUNAL KUMAR SWAIN	11524/2025
84	D-WP(C)/22129/2025 WP(C)/15312/2025	BHARATI MALIK MP	KUNAL KUMAR SWAIN	11525/2025
85	D-WP(C)/21829/2025 WP(C)/15186/2025	DILLIP DWARY MP	KUNAL KUMAR SWAIN	11526/2025
86	D-WP(C)/27685/2025 WP(C)/ /	SHIBA SANKAR MAHAPATRA MP	KUNAL KUMAR SWAIN	11527/2025
87	D-WP(C)/21832/2025 WP(C)/15243/2025	SUNIMANI SINGH MP	KUNAL KUMAR SWAIN	11528/2025
88	D-WP(C)/27690/2025 WP(C)/ /	AKSHYA @ AKSHAYA MISHRA MP	NIRMAL RANJAN ROUSTRAY	11529/2025
89	D-WP(C)/27689/2025	P.MOJES	HIMANSU SEKHAR SATAPATHY	

	WP(C)/ /	MP		11530/2025
90	D-WP(C)/21706/2025 WP(C)/14996/2025	LEENA MOHANTY MP	SHIB SHANKAR MOHANTY	11531/2025
91	D-WP(C)/27691/2025 WP(C)/ /	PRADIP KUMAR PARIDA MP	NIRANJAN LENKA	11532/2025
92	D-WP(C)/27702/2025 WP(C)/ /	BALASORE COLLEGE OF NURSING, BALASORE MP	BALASOREURAM DAS	11533/2025
93	D-WP(C)/6468/2025 WP(C)/4917/2025	SURESH CHANDRA NANDA MP	MANOJA KUMAR KHUNTIA	11534/2025
94	D-WP(C)/31627/2024 WP(C)/18132/2024	PRAFULLA KUMAR MOHAPATRA MP	SUBHRANSU BHUSAN MOHANTY	11535/2025
95	D-WP(C)/27704/2025 WP(C)/ /	AMULYA NAYAK MP	PRASANTA KUMAR SATAPATHY	11536/2025
96	D-WP(C)/27713/2025 WP(C)/ /	ALL ODISHA REGISTRATION DEPARTMENT MP	AMULYA NAYAK OFFICERS ASSOCIATION, CUTTACK	11537/2025
97	D-WP(C)/27325/2025 WP(C)/ /	BASANTA KUMAR SAHOO MP	PRANGYANANDA PATTANAIK	11538/2025
98	D-WP(C)/27512/2025 WP(C)/ /	RAJKISHORE JENA MP	PRANGYANANDA PATTANAIK	11539/2025
99	D-WP(C)/27046/2025 WP(C)/ /	PRASANT NAYAK MP	PRANGYANANDA PATTANAIK	11540/2025
100	D-WP(C)/31410/2022 WP(C)/31410/2022	BACHA. GURUNATH MP	KARUNAKAR RATH	11541/2025
101	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGICHUBI, PULACKM MP	M/S. AMITABH MISHRA	11542/2025
102	D-WP(C)/27707/2025 WP(C)/ /	PARMANAND NAYAK MP	GOURAV KUMAR ROY CHOUDHURY	11543/2025
103	D-WP(C)/27719/2025 WP(C)/ /	M/S. SANGRAM KESHARI SAMANTARAY, MP	CHITRAKARANAJAN DAS	11544/2025
104	D-WP(C)/20026/2025 WP(C)/14344/2025	JALANDHAR PANDEY MP	SUNIL KUMAR PANDA	11545/2025
105	D-WP(C)/27722/2025 WP(C)/ /	GRAM SURAKSHYA SAMITI , BASULEI MP	SURAJ MOHANTY	11546/2025
106	D-WP(C)/27726/2025 WP(C)/ /	RABINDRA KUMAR JENA MP	AKSHAYA KUMAR JENA	11547/2025
107	D-WP(C)/27729/2025 WP(C)/ /	NADIA KISHORE JENA MP	AKSHAYA KUMAR JENA	11548/2025
108	D-WP(C)/27730/2025 WP(C)/ /	DHRUBA CHARAN SWAIN MP	AKSHAYA KUMAR JENA	11549/2025
109	D-WP(C)/27731/2025 WP(C)/ /	BHUBANANANDA SATAPATHY MP	AKSHAYA KUMAR JENA	11550/2025
110	D-WP(C)/27732/2025 WP(C)/ /	UTTAM KUMAR BARIK MP	PRAFULLA KUMAR MOHAPATRA	11551/2025
111	D-WP(C)/27736/2025 WP(C)/ /	NANDA KISHOR PATEL MP	SIDHARTHA DAS	11552/2025
112	D-WP(C)/27158/2025 WP(C)/18710/2025	ABDUL SALIM KHAN MP	BIJAYA KUMAR RAGADA	11553/2025
113	D-WP(C)/27749/2025 WP(C)/ /	ASHARANI LAKRA MP	SHASHI BHUSAN JENA	11554/2025
114	D-WP(C)/13787/2025 WP(C)/10322/2025	PRIYANKA PRIYADARSHINI ROUT MP	PRADEEP KUMAR PARIDA	11555/2025
115	D-WP(C)/27751/2025 WP(C)/ /	KISAN KUMAR RANA MP	BAIDHAR SAHOO	11556/2025
116	D-WP(C)/27752/2025 WP(C)/ /	BISWAJIT RATH MP	SASWATI MOHAPATRA	11557/2025
117	D-WP(C)/27755/2025 WP(C)/ /	MADHUSMITA BHATTA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	11558/2025
118	D-WP(C)/27762/2025 WP(C)/ /	HEMANTA KUMAR TANDI MP	SUSHANTA KUMAR JOSHI	11559/2025
119	D-WP(C)/27757/2025 WP(C)/ /	BHABAGRAHI PARIDA MP	SURESH CHANDRA DASH	11560/2025